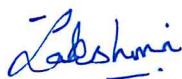


**NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH**  
**COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
 BENGALURU BENCH, BENGALURU, HELD ON 20.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 49/13	TP 48/16	For filing written submissions	397/ 398	Arun kumar & Anr. Vs. Blue Mercury Apparels P. Ltd. & 2 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	SANKET. M. YENASIL 9845010409	PETITIONER	
2.	Lakshmi Menon & Raghunram Cadambi For C. K. Nandakumar Law Chambers (9880073412)	Respondent	

**ORDER**

Counsel for Petitioner is present. Counsel for Respondent is also present. Counsel for Petitioner filed written arguments. Counsel for Respondent also undertake to file written arguments. List it on 13/11/2017.

  
Member (T)

  
Member (J)